

OA-546/96

Verma

Sanjay Kumar Singh.

1/24.9.96

Sri. S. P. Sinha, Dy. Registrar I/C.

....

*Defects
DWS
14/11/96*

The learned counsel for the applicant is absent.

There are some defects in the application, which must be removed by 23.10.96.

S. P. Sinha

(S. P. Sinha)

Dy. Registrar I/C

PKL

2./ 24.10.96.

The learned counsel for the applicant is absent.

The defects have been removed. Let this case be placed before the Hon'ble Bench on 11.11.96 for hearing on admission.

/CBS/

SP
(M.L. Paswan)

Dy. Registrar.

3

11.11.96

CM

On the request made on behalf of the learned counsel for the applicant, matter is adjourned to 19.11.96 for admission.

V.N. Mehrotra
(V.N. Mehrotra)
Vice-Chairman

OA - 546 / 965

4./ 19./ 11/96 : Shri A.K. Sinha, the counsel for the applicant.

Partly heard the learned counsel for the applicant on admission. During the course of argument, the learned counsel for the applicant says that he wants further time to argue the matter. List as part-heard on 5.12.96 before me for hearing on admission.

/CBS/

(V.N. Mehrotra)
Vice-chairman

5./ 19.11.96. As requested by the learned counsel for the applicant, list it on 10.12.96 before Single Member Bench for hearing on admission.

V.N.M.

/CBS/

(V.N. Mehrotra)
Vice-chairman

6./ 10.12.96. None appears for the applicant. List it on 14.1.97 for admission.

V.N.M.

/CBS/

(V.N. Mehrotra)
Vice-chairman

7/14.01.97

List on 06.02.1997 for admission.

V.N.M.
(V.N. Mehrotra)
Vice-chairman

8/06.02.97

Request file
on 13/2/97
Notice issued
of Resp. No 1/603
on 17/2/97
SKJ

Shri S.K.Singh, counsel for the applicant.

Heard the learned counsel for the applicant on the question of admission. Admit. Issue notices to the respondents to file their reply within four weeks from today. Rejoinder, if any, may be filed within two weeks thereafter. Requisites to be filed within a week.

List on 02.04.1997 before the Registrar for completion of pleadings.


(V.N. Mehrotra)
vice-Chairman

9/09.4.1997

None for the parties. W/s has not yet been filed. Put up on 16.5.1997 for SR and W/s.


(S.P. Sinha)
Dy. Registrar I/c

10/16.5.1997

The learned counsel for the applicant is present. None for the respondents. W/s has not yet been filed. The learned counsel prays for placing this application before the Hon'ble Bench for withdrawal. Considering the submissions of the learned counsel for the applicant, let it be listed before the Hon'ble Bench for direction on 3.7.1997.


(S.P. Sinha)
Dy. Registrar I/c

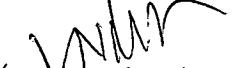
MPS.

11/03.07.97

Shri M.K.Ambastha, counsel for the applicant.

The learned counsel for the applicant states that as the applicant has been permitted to join/ the service, the O.A. has become infructuous and so the applicant does not want to press this application.

The O.A. is accordingly dismissed as withdrawn.


(V.N. Mehrotra)
vice-Chairman

SKJ